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- (x) Notification GSR No 301(E). dated the 1st June, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.
- (xi) Notification GSR. No 333(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules. 1973.
- (xII) Notification G S.R No 334(E), dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973
- (XIII) Notification GSR No 336(E), dated the 1st July, 1973, publishing the Wild Life (Stock Declaration) Rules. 1973.
- (xiv) Notification GSR. No 337(E) dated the 1st July, 1973, publishing the Wild Life (Transactions and Taxidermy) Rules, 1973.
- (xv) Notification GSR No 350(E)dated the 16th July, 1973, publishing the Wild Life (Stock Declaration) Rules, 1973.
- (xvi) Notification GSR No 351(E) dated the 16th July, 1973, publishing the Wild Life (Transactions Taxidermy) Rules, 1973

See No 1T-[Placed ın Library 5315/73 for (1) to (xvi)]

Notification under the Essential Commodities Act, 1955

PROF. SHER SINGH Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture) Notification SO No 408(E) dated the 25th Inly 1973, publishing amendments to ment Notification SO No 268(E), dated the 5th May, 1973, under sub-section (6) of section 3 of the Essential Commodities [Placed in Library See No Act, 1955 LT-5337/73]

- I. Annual Accounts (1970-71) of the University Grants Commission and Audit Report thereon
- II. Annual Report (1971-72) of the Indian Institute of Technology, Delhi
- III. The Uttar Pradesh Universities Ordinance, 1973 and related paper

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAV) Sii I beg to lay [able:--

- I A copy (in English and Hindi) of the Annual Accounts of the University Grants Commission, New Delhi, for the 1970 71 and the Audit Report thereon under sub-section (4) of section 19 of the University Grants Commission Act 1956 [Placed in Library Sec No LT-5317/73]
- II A copy (in Hindi) of the Annual Report of the Indian Institute of Fechnology. Delhi, for the year 1971-72 [Placed in Library See No LT-5104/73]
- III A copy (in English and Hindi) of the Uttar Pradesh State Universities Ordinance 1973 (UP Ordinance No. 1 of 1973), promulgated by the Governor of Uttar Pradesh on June 12, 1973. under sub-clause (a) of clause (2) of article 213 of the Constitution, read with sub-clause (111) of clause (c) of proclamation dated June 13, 1973, issued by the President in relation to the State of Uttar Pradesh, together with a memorandum explaining the circumstances which necessitated the promulgation of the said Ordinance [Placed in Library See No LT-5348/73]

Mr. Deputy Chairman in the Chair

MOTION FOR ELECTION TO THE ADVISORY BOARD OF CENTRAL **EDUCATION**

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE